



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Thursday,3rd September 2020]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 1**

**[DIVISION BENCH - I**

**THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 1 i.e. ORIGINAL COURT NO. 1.**

**THIS BENCH WILL SIT AT 10:30 A.M.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
1	WP(C)/575/2020 (HIGH UP ON THE LIST), FIXED	HINDUSTAN PAPER CORPORATION LTD. OFFICERS AND SUPERVISORS ASSOCIATION AND 2 ORS. <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. K N CHOUDHURY MR. U K NAIR MR R SINGHA	ASSTT.S.G.I. SC, INCOME TAX SC. EPFO
2	PIL/45/2020	BIBEK DAS AND ANR <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MS. N DEKA MR SAURADEEP DEY	ASSTT.S.G.I. SC, COAL INDIA SC, FOREST
3	Cont.Cas(C)/286/2020	ELIZA BEGUM <b>Versus</b> THE CHIEF POST MASTER GENERAL AND 3 ORS.	MR. Z KHALID MR Z I CHOUDHURY MS R R MUZIB R JAMAN	
<b><u>ADMISSION</u></b>				
4	WA/86/2020 B/O	ALAHZER ALI, ACS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B CHETRI MR. K K PARASAR	GA, ASSAM
	<b>WITH</b> I.A.(Civil)/1275/2020 <b>in</b> WA/86/2020	ALAHZER ALI, ACS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B CHETRI MR. K K PARASAR	GA, ASSAM
<b><u>ORDERS</u></b>				
5	I.A.(Civil)/1013/2020 (HIGH UP ON THE LIST), FIXED <b>in</b> WA/4100/2020	THE AIRPORTS AUTHORITY OF INDIA AND 3 ORS <b>Versus</b> SHRI ANUP KUMAR DAS	SWATI. B. BARUAH (TG) MS D K DOLEY MR I AHMED MRS. R YASMIN	
	<b>WITH</b> WA/4100/2020 (Filing Number)	THE AIRPORTS AUTHORITY OF INDIA AND 3 ORS <b>Versus</b> SHRI ANUP KUMAR DAS (E)		
6	WP(C)/2202/2020 (HIGH UP ON THE LIST), FIXED	THE UNION OF INDIA AND 2 ORS <b>Versus</b> SMTI. REWATI KUMARI AND ANR	MR D K DEY	MR. S BORA MS J RAJKUMARI

**WITH**  
I.A.(Civil)/1241/2020  
**in** WP(C)/2202/2020

THE UNION OF INDIA AND 2 ORS  
**Versus**  
SMTI. REWATI KUMARI AND ANR

MR D K DEY

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LEAVE NOTE OF ADVOCATES FOR 03/09/2020

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1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. R P SINGH	24-08-2020	To	20-09-2020
3)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH**

**COURT NO: 2**

[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 2 i.e. ORIGINAL COURT NO. 2.]

THIS BENCH WILL TAKE UP ITEM NOS.1 TO 15  
IN THE MORNING SESSION AND ITEM NOS. 16  
TO 28 IN THE AFTERNOON SESSION.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
1	Bail Appln./1548/2020 FIXED	JAKIR HUSSAIN <b>Versus</b> NARCOTICS CONTROL BUREAU	MR. B PATHAK MR. R THADANI	MR Z KAMAR MD E AHMED SC, NCB MR. H A TALUKDAR
2	Bail Appln./1586/2020 FIXED	PUTU GOGOI @ GAKUL GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. G TAMULI MR. D GOGOI MR. S BORTHAKUR	PP, ASSAM
3	Bail Appln./1606/2020 FIXED	JAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
4	Bail Appln./1607/2020 FIXED	LALCHAND ALI @ MD. LAL CHAND ALI <b>Versus</b> THE STATE OF ASSAM	MR. J AHMED MR. P A AHMED MR S U AHMED	PP, ASSAM
5	Bail Appln./1633/2020 FIXED	RAFIK UDDIN AHMED <b>Versus</b> UNION OF INDIA	MR Z ALAM MR U SARMA MR P BARGOHAIN	SC, NCB
6	Bail Appln./1697/2020 FIXED	SUBRATA MITRA <b>Versus</b> THE STATE OF ASSAM	MR S DAS	PP, ASSAM
7	Bail Appln./1715/2020	MALEK ALI <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A F N U MOLLAH	PP, ASSAM
8	Bail Appln./1717/2020	ABDUL BARIK <b>Versus</b> THE STATE OF ASSAM	MR P SHARMAH MR P SONOWAL	PP, ASSAM
9	Bail Appln./1718/2020	NURJAMAL ALI <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	PP, ASSAM
10	Bail Appln./1719/2020	SIRAJUL HAQUE@ MD. SIRAJUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR B ISLAM MR. A A R KARIM	PP, ASSAM
11	Bail Appln./1720/2020 (PDF COPY)	HABIJUL ALI @ HAFIZUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. G P CHETIA	PP, ASSAM

**MOTION**

12	AB/2204/2020	BALEN CHANDRA BORO <b>Versus</b> THE STATE OF ASSAM	MR. K BHATTACHARJEE MR. S DAS	PP, ASSAM
13	AB/2205/2020	RAHUL KALITA <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR	PP, ASSAM
14	AB/2206/2020	KAMAL BORO <b>Versus</b> THE STATE OF ASSAM	MR P CHOUDHURY MR R SARMA	PP, ASSAM
15	AB/2207/2020	MOHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
16	AB/2208/2020	MOZAMMEL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. M A ISLAM	PP, ASSAM
17	AB/2209/2020	MONGOLI BORO AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR L SARMA MR. K MALAKAR	PP, ASSAM
18	AB/2210/2020	KHAYRUL ISLAM HAZARI <b>Versus</b> THE STATE OF ASSAM	MR. I ALAM MR. T SK	PP, ASSAM
19	AB/2211/2020	NITUL DAS <b>Versus</b> THE STATE OF ASSAM	MS. P BORAH MS. B M LAHKAR	PP, ASSAM
20	AB/2212/2020	AKLIM UDDIN MAZUMDER <b>Versus</b> THE STATE OF ASSAM	MR. A H ALAMGIR	PP, ASSAM
21	AB/2213/2020	JULI BORA SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR. Y S MANNAN MR N J DUTTA	PP, ASSAM
22	AB/2214/2020	JON KHANGKEO <b>Versus</b> THE STATE OF ASSAM	MR. J SAIKIA MS. S KAKATI MR. R BARTHAKUR MR. S BORTHAKUR	PP, ASSAM
23	AB/2215/2020	RAHUL KALITA <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR	PP, ASSAM

**BAIL HEARING (BA)**

24	Bail Appln./1522/2020 FIXED	HELEN PEGU @ SAGAR PEGU <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. D SARMAH MR B DEKA	PP, ASSAM
25	Bail Appln./1550/2020 FIXED	KHALEK UDDIN @ ABDUL KHALEK <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. S RANA	PP, ASSAM
26	Bail Appln./1666/2020 (PDF COPY), FIXED	RUBUL DULIA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S U AHMED MR. S ISLAM MR A HAWARI	PP, ASSAM

**BAIL HEARING**

27	AB/1918/2020 FIXED	KALAM ALI @ ABUL KALAM <b>Versus</b> THE STATE OF ASSAM	MR. A D CHOUDHURY	PP, ASSAM
28	AB/1919/2020 FIXED	TAYEJUR RAHMAN @ TAYEZ ALI <b>Versus</b> THE STATE OF ASSAM	MR. I C DEKA MR. D J SAIKIA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 03/09/2020

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|----|---------------|------------|----|------------|
| 1) | MS. S BHUYAN  | 17-06-2020 | To | 17-09-2020 |
| 2) | MR. R P SINGH | 24-08-2020 | To | 20-09-2020 |
| 3) | MR. A CHAMUAH | 24-08-2020 | To | 30-09-2020 |



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 3 i.e. ORIGINAL COURT NO. 3.]**

**THIS BENCH WILL TAKE UP ITEM NOS.1 TO 10  
IN THE MORNING SESSION AND ITEM NOS. 11  
TO 15 IN THE AFTERNOON SESSION.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
1	Bail Appln./1673/2020 FIXED	SAHIDUL ALI <b>Versus</b> THE STATE OF ASSAM	MD R ALI MS. D DUTTA	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
2	Bail Appln./1297/2020 (PERSONAL APPEARANCE), WITH OFFICE NOTE, FIXED	ZINARUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A T SARKAR MS. R RAHMAN	PP, ASSAM
3	Bail Appln./1339/2020 FIXED	AMRIT KR. SENGUPTA <b>Versus</b> THE STATE OF ASSAM	MR P SHARMAH MR P SONOWAL MR. A DEKA	PP, ASSAM
4	Bail Appln./1385/2020 WITH OFFICE NOTE, FIXED	MUJAMMIL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. Z HAMMAD	PP, ASSAM
5	Bail Appln./1639/2020 FIXED	DEWAN HORMUZ ALI <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. S A AHMED MISS M GOGOI MS F AHMED	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
6	AB/4108/2019 FIXED	MIRA SAIKIA @ MUDOI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. T J MAHANTA MR. R BORUAH	PP, ASSAM
7	AB/1390/2020 FIXED	RAMESH PEGU <b>Versus</b> THE STATE OF ASSAM	MR. P HAZARIKA MR. P K MUNIR	PP, ASSAM
8	AB/1849/2020 FIXED	SAFIQUL AHMED <b>Versus</b> THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	PP, ASSAM
9	AB/1920/2020 FIXED	SAIDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR D BARUAH MR D KALITA	PP, ASSAM
10	AB/1924/2020 FIXED	ABDUL JOLIL AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. S RANA	PP, ASSAM

11	AB/1926/2020 FIXED	BUDDHI RAY AND 11 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. P K DAS MR. M BARUAH	PP, ASSAM
12	AB/1944/2020 FIXED	WAHEDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. D N AMIN	PP, ASSAM
13	AB/1997/2020 FIXED	RAHUL RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. M HUSSAIN	PP, ASSAM
14	AB/2029/2020 FIXED	SAHIDA BEGUM AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR M J QUADIR MR. K MIRA	PP, ASSAM
15	AB/2057/2020 (PDF COPY), FIXED	RAZAK ALI @ REJJAK ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 03/09/2020

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1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. R P SINGH	24-08-2020	To	20-09-2020
3)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANOJIT BHUYAN  
HONOURABLE MR. JUSTICE HITESH KUMAR SARMA**

**COURT NO: 4**

**[DIVISION BENCH-II]**

**THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 4 i.e. ORIGINAL COURT NO. 8.**

**THIS BENCH WILL TAKE UP ITEM NOS.1 TO 10  
IN THE MORNING SESSION AND ITEM NOS. 11  
TO 20 IN THE AFTERNOON SESSION.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/5410/2019	LAKSHI DAS <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. A ROSHID MS. M R DEVI	SC, NRC (R6) SC, F.T (R2TO4) SC, ELECTION COMMISSION. (R5)
2	WP(C)/5830/2019 WITH LCR	ANOWAR HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MD. I HUSSAIN MR. H A TALUKDAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
3	WP(C)/6217/2019	RIAZ ALI @ RIYAJ UDDIN @ REAJ UDDIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MR. L R MAZUMDER MD. I HUSSAIN MR. H A TALUKDAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
4	WP(C)/7680/2019	NUR MAHAMMAD BEPARI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. T H HAZARIKA MR. M CHETIA MR A RASHID MR. K ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
5	WP(C)/165/2020	HASNA BHANU @ HASENA BHANU @ KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. A ROSHID MS. M R DEVI	SC, NRC (R6) SC, F.T (R2,3,4,7) SC, ELECTION COMMISSION. (R5)
6	WP(C)/2354/2020	MINATI DAS <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MS. D GHOSH MR SAURADEEP DEY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
7	WP(C)/2502/2020	MD. ISLAMUDDIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR J C GOGOI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.



8	WP(C)/2907/2020	MUSST. ROYMON NESSA <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR A A DEWAN MR S PRODHANI MR. Z RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
9	WP(C)/2994/2020	EUNUS ALI @ ENNAS ALI AND 2 ORS. <b>Versus</b> THE UNION OF INDIA AND 8 ORS.	MR. B SAHARIA MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
10	WP(C)/3203/2020	SAHEDA BEGUM @ SAHEDA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
11	WP(C)/3204/2020	PALANUDDIN @ PALOWAN ALI @ PALOWAN ALI SK @ POLAN SK. <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. A M KHAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
12	WP(C)/3217/2020	RAFIKUR ISLAM@ RAFIKUL ISLAM <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MS. M R DEVI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
13	WP(C)/3239/2020	ATAR ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. D F A AHMED MR. J LASKAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

**ADMISSION**

14	WA/273/2019	M/S B. B. ENTERPRISES, <b>Versus</b> THE STATE OF ARUNACHAL PRADESH AND 5 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	MR. M K CHOUDHURY MR. S R RABHA MR P BHARDWAJ GA, AP
<b>WITH</b>				
15	WA/274/2019	M/S B.B ENTERPRISES <b>Versus</b> THE STATE OF ARUNACHAL PRADESH AND 5 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	GA, AP
<b>WITH</b>				
	CO/38/2019 in WA/274/2019	M/S BURU ENTERPRISES <b>Versus</b> M/S. B. B. ENTERPRISE AND 5 ORS.	MR P BHARADWAJ MR. M K CHOUDHURY MR. S R RABHA MR. T N SRINIVASAN	GA, AP
<b>WITH</b>				
16	WA/275/2019	M/S MESNIA ENTERPRISES <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. A SARMA MR B KAUSHIK MR. K KALITA MR E SHITIRI	MR. D MOZUMDER MR. S BISWAS GA, AP ASSTT.S.G.I.
<b>WITH</b>				
17	WA/276/2019	M/S SAMCO CONSTRUCTION COMPANY <b>Versus</b> THE STATE OF ARUNACHAL PRADESH AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	MR. D MOZUMDER MR. S BISWAS GA, AP
<b>WITH</b>				
	I.A.(Civil)/3421/2019 in WA/276/2019	M/S SAMCO CONSTRUCTION COMPANY <b>Versus</b> THE STATE OF ARUNACHAL PRADESH AND 5 ORS	MR. K N CHOUDHURY MR. R M DEKA	GA, AP
<b>WITH</b>				
18	WA/279/2019	M/S YUMA ENTERPRISES <b>Versus</b> THE STATE OF ARUNACHAL PRADESH AND 7 ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN MR. P TAFFO	GA, AP
<b>WITH</b>				
	I.A.(Civil)/3304/2019 in WA/279/2019	M/S YUMA ENTERPRISES <b>Versus</b> THE STATE OF ARUNACHAL PRADESH AND 7 ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN MR. P TAFFO	GA, AP

**ORDERS**

19 I.A.(Civil)/1386/2020  
in WP(C)/2511/2020

MARIYAM KHATUN @ MAINA BEGUM  
**Versus**  
THE UNION OF INDIA AND 5 ORS.

MR. A R SIKDAR  
MD A ALI

SC, NRC  
ASSTT.S.G.I.  
SC, ECI  
SC, F.T

**WITH**  
WP(C)/2511/2020

MARIYAM KHATUN @ MAINA BEGUM  
**Versus**  
THE UNION OF INDIA AND 5 ORS.

MR. A R SIKDAR  
MD A ALI  
MR. S I TALUKDAR

SC, NRC  
ASSTT.S.G.I.  
SC, F.T  
SC, ECI

**HEARING**

20 WP(C)/456/2016

SMT. KHESHELI CHISHI and 6 ORS  
**Versus**  
THE STATE OF NAGALAND AND 13 ORS

MR. D TALUKDAR  
MR. S BHUYAN  
MR. P CHOUDHURY  
MS. B DAS

GA, NAGALAND  
SC, GHC

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LEAVE NOTE OF ADVOCATES FOR 03/09/2020

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1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. R P SINGH	24-08-2020	To	20-09-2020
3)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 6**

[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 5 i.e. ORIGINAL COURT NO. 6.]

THIS BENCH WILL TAKE UP ITEM NOS.1 TO 15  
IN THE MORNING SESSION AND ITEM NOS. 16  
TO 28 IN THE AFTERNOON SESSION.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	Cont.Cas(C)/306/2020	NIRMAL CH. DAS <b>Versus</b> DIPU CHOUDHURY	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	
2	Cont.Cas(C)/310/2020	PRAHLAD KUMAR DAS <b>Versus</b> DHRUBA BORA	MR. B K DAS MR H P GUWALA	
3	Cont.Cas(C)/311/2020	M/S. CHUNNILAL DHARAMCHAND <b>Versus</b> JURIE DEKA THAKUR	MR. P K GARODIA	
4	Cont.Cas(C)/313/2020	PRIYANKA PRONAMI MOHAN <b>Versus</b> PREETOM SAIKIA	MR. R SARMA MS. P BARMAN	
5	Cont.Cas(C)/314/2020	RATNA RABHA <b>Versus</b> KUMAR SANJAY KRISHNA, IAS	MR. P SARMAH MR. S UPADHAY	
6	Cont.Cas(C)/315/2020	PROMUD KUMAR BARUAH <b>Versus</b> RAMENDRA NATH SHARMA	MR. D GOGOI MR. S BORTHAKUR	
7	WP(C)/2540/2020	ARUP DAS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. I HUSSAIN MR. L R MAZUMDER MR. H A TALUKDAR	SC, ELEM. EDU SC, PERSONNEL DEPT. SC, SSA
8	WP(C)/2969/2020	SURUJ ZAMAL <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 4 ORS	MR. S K ROY MD K RAHMAN	SC, APDCL
9	WP(C)/3089/2020	NIBIR SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S K BARKATAKI MR D K NATH	GA, ASSAM SC, REVENUE
10	WP(C)/3090/2020	ZAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MS. K JAIN	SC, ELEM. EDU GA, ASSAM
11	WP(C)/3096/2020	UTPAL BARUAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S BORTHAKUR MR. D GOGOI	GA, ASSAM SC, EXCISE DEPTT.

12	WP(C)/3097/2020	SKYLIGHT AUTOMOTIVE PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S N TAMULI	GA, ASSAM
13	WP(C)/3104/2020	PUSHKAR SINGH <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MS. S BORA MS. N CHAKRABORTY	ASSTT.S.G.I.
14	WP(C)/3110/2020	RIDIP HALOI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P KALITA MR. I CHOUDHURY	SC, TRANSPORT
15	WP(C)/3112/2020	MUNINDRA KUMAR PATHAK <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. B BARMAN	SC, SEC. EDU.
16	WP(C)/3114/2020	SUKUMAR CHANDRA HALDAR <b>Versus</b> ASSAM FISHERIES DEVELOPMENT CORPORATION LTD AND 2 ORS.	MR B D DAS MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	SC, AFDC
17	WP(C)/3116/2020	BISWAJIT KONWAR <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR J PAYENG MS. K D SARMAH	ASSTT.S.G.I. SC, OIL
18	WP(C)/3118/2020	ABUL KASHEM SHEIKH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S MUKTAR	SC, SEC. EDU. SC, FINANCE
19	WP(C)/3127/2020	SAFIAR RAHMAN PRADHANI <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LTD AND 4 ORS	MR H DAS	SC, APDCL
20	WP(C)/3130/2020	BABUL BARHOI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S BORTHAKUR MR. D GOGOI MR. J ABBAS	SC, EDU
21	WP(C)/3213/2020	PANCHAM DAS AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MR. A ROSHID MS. M R DEVI	GA, ASSAM
22	WP(C)/3362/2020	M/S. SAIKHOWA SADIYA MIN SAMABAI SAMITI LTD. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. N G KUNDU	GA, ASSAM
23	WP(C)/3364/2020	M/S. S.M. CEMENT INDUSTRIES <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS.	DR. A SARAF MR. S K KEJRIWAL MS. S KEJRIWAL	SC, APDCL
24	WP(C)/3388/2020	BHABENDRA NATH MOHAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	DR. B N GOGOI MR N BARUAH	SC, PNRD GA, ASSAM
25	WP(C)/3389/2020	M/S. NEW AGE PETCOKE PVT. LTD. <b>Versus</b> THE UNION OF INDIA AND 11 ORS.	MR G N SAHEWALLA MD ASLAM MRS. S S BAWARI MR. A CHETIA MS. S. TODI	SC, I O C
<b><u>OTHER MATTERS</u></b>				
26	WP(C)/7404/2019 (ORDERS)	PRADEEP GOEL <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE	GA, ASSAM MR. Y S MANNAN MS RIMPI DUTTA SC, C B I
27	WP(C)/2586/2020 (ORDERS), FIXED	NITUL KUMAR HALOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR K CHOUDHURY MR. S P SHARMA MS U SHARMA	GA, ASSAM MR. B SHARMA SC, G M D A
28	<b>WITH</b> WP(C)/2585/2020	SANJEEB KUMAR NATH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR K CHOUDHURY MR. S P SHARMA MS U SHARMA	GA, ASSAM MR. B SHARMA SC, G M D A

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LEAVE NOTE OF ADVOCATES FOR 03/09/2020

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|----|---------------|------------|----|------------|
| 1) | MS. S BHUYAN  | 17-06-2020 | To | 17-09-2020 |
| 2) | MR. R P SINGH | 24-08-2020 | To | 20-09-2020 |
| 3) | MR. A CHAMUAH | 24-08-2020 | To | 30-09-2020 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Thursday,3rd September 2020]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN**

**COURT NO: 7**

**[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 6 i.e. ORIGINAL COURT NO. 7.]**

**THIS BENCH WILL TAKE UP ITEM NOS.1 TO 15  
IN THE MORNING SESSION AND ITEM NOS. 16  
TO 26 IN THE AFTERNOON SESSION.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
1	Crl.Rev.P./38/2018	PABITRA KR. SAIKIA <b>Versus</b> KAILASH KR. BAGARIA AND ANR	MR. P J SAIKIA MR. A K GUPTA	
	<b>WITH</b>			
2	Crl.Rev.P./39/2018	PABITRA KR. SAIKIA <b>Versus</b> KAILASH KR. BAGARIA	MR. P J SAIKIA MR.P J SAIKIA MR. A K GUPTA	
	<b>WITH</b>			
3	Crl.Rev.P./40/2018	PABITRA KR. SAIKIA <b>Versus</b> KAILASH KR. BAGARIA AND ANR	MR. P J SAIKIA MR. A K GUPTA	MR. N C DAS, SR.ADV. MS. M DEVI MR. A DAS
4	Crl.Pet./75/2019	SANJAY SAHDEO ROY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS B CHAUDHURY MR. B M CHOUDHURY MR. U CHOUDHURY	
5	Crl.Pet./431/2019 WITH LCR 1 FILE	ABIDUL KARIM CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM MR E HUSSAIN	PP, ASSAM
	<b>WITH</b>			
6	Crl.Pet./535/2018	GOURANGA DEY <b>Versus</b> THE STATE OF ASSAM AND ANR. (D)	MR. J I BORBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY	PP, ASSAM
	<b>WITH</b>			
7	Crl.Pet./355/2019	NIBASH DEV BARMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	PP, ASSAM
8	Crl.Pet./1468/2019	LAMBUDHAR HAZARIKA @ SRI LAMBUDAR HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. S B CHOUDHURY MR A N AHMED	MR. A K GUPTA MR. R S MISHRA PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
9	Bail Appln./1599/2020 FIXED	ANWARA BEGUM @ TAKANI <b>Versus</b> THE STATE OF ASSAM	MR. P BORAH MRS K M SAIKIA	PP, ASSAM

**STAY MATTERS**

10	Crl.Pet./33/2015 (ADMISSION)	SMT. DIPANNITA JAISWAL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.A K BHUYAN MS.N CHOUDHURY MR.A CHOUDHURY MS.P PATHAK MS.B BORA	MR.P P DUTTAR-2 MR.A BARUA(R-2) MR.A BHATTACHARYA(R-2) PP, ASSAM
11	Crl.Pet./399/2018 (ADMISSION)	SANTOSH KR. CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR D DAS MR. A BHATTACHARYA MR K TALUKDAR	MR. A GOYAL MR. A CHOUDHURY MR. J P MORE PP, ASSAM
12	Crl.Rev.P./1/2019 (ADMISSION)	SANDITA GUPTA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. N S LASKAR MR. R A CHOUDHURY MRS. S ISLAM	MR. N H BARBHUIYA (R2) MS N J BEGUM (R2) PP, ASSAM
13	Crl.Pet./81/2020 (ADMISSION)	DEEPA PATGIRI DAS AND ANR. <b>Versus</b> HEMEN DUTTA AND ANR.	MR G KAKOTI MR. P THAKURIA MR. D KHAKHALARY	MR. A K BHUYAN MS. N CHOUDHURY MS. P PATHAK MR. M BORAH MR. A KHOOND MR A TALUKDAR PP, ASSAM
14	Crl.Rev.P./214/2011 (ORDERS), WITH LCR 2 FILES	MD. ABDUL LATIF <b>Versus</b> N F RAILWAY UNION OF INDIA	MR.N DHAR MR .B MALAKAR MR.A T H AHMED	MR.S C BISWAS SC, NF RLY
15	Crl.Pet./677/2019 (ORDERS)	TAPASH BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. U K BARMAN MR H ALI MR. R KONWAR MS A RONGHANGPI MR. J R GIRI	PP, ASSAM
16	Crl.Pet./978/2019 (ORDERS)	SANDIP CHOUHAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR R SENSUA	MS. P BORAH PP, ASSAM
17	Crl.Pet./1376/2019 (ORDERS)	GULEN CHANDRA BURAGOHAIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P J SAIKIA MR. K BORUAH MR. P BORDOLOI	Mukesh Sharma PP, ASSAM
<b><u>OTHER MATTERS</u></b>				
18	Crl.Rev.P./506/2019 (ORDERS NO STEPS), WITH LCR 2 FILES <b>WITH</b> I.A.(Crl.)/1051/2019 <b>in</b> Crl.Rev.P./506/2019	WAZIDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A T SARKAR	MR J BORAH MR. P BORGOHAIN PP, ASSAM
		WAZIDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A T SARKAR	PP, ASSAM
19	Crl.Pet./362/2020 (ORDERS NO STEPS)	MATIAR RAHMAN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S H SIKDAR MR S HOQUE	PP, ASSAM
20	Crl.Pet./340/2019 (ADMISSION), WITH LCR 3 FILES	MD. ABDUL MUKIT <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M SAIKIA	PP, ASSAM
21	Crl.Pet./1196/2018 (ORDERS)	ABDUL KADIR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A ROSHID MS. M R DEVI	MR G R A MOTTAQUEE PP, ASSAM
22	I.A.(Crl.)/738/2019 (ORDERS) <b>in</b> Crl.Rev.P./8518/2019 <b>WITH</b> Crl.Rev.P./8518/2019 (Filing Number)	NIRMAL MALAKAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. D BHUYAN	PP, ASSAM
		NIRMAL MALAKAR <b>Versus</b> THE STATE OF ASSAM AND ANR. (B)		
23	I.A.(Crl.)/941/2019 (ORDERS) <b>in</b> Crl.Rev.P./10044/2019 <b>WITH</b> Crl.Rev.P./10044/2019 (Filing Number)	SMT. BABITA ROY @ BABITA DEY (ROY) <b>Versus</b> KAUSHIK ROY	MR. B PATHAK MR. R THADANI MR. V KUMAR	MR. N HASAN MS. S KAKATI MR. A HASAN MR. I K BURAGOHAIN
		BABITA ROY @ BABITA DEY (ROY) <b>Versus</b> KAUSHIK ROY (F)		

24	Crl.Pet./249/2020 (ORDERS), WITH LCR 2 FILES	KIRAN BALU PARMAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. D P BORAH	PP, ASSAM
25	Crl.Pet./299/2020 (ORDERS)	BIBEK DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	PP, ASSAM
26	I.A.(Crl.)/381/2020 (ORDERS) <b>in</b> Crl.Rev.P./54/2020 <b>WITH</b> Crl.Rev.P./54/2020	RASAB HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR.  RASAB HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A L MANDAL  MR. A L MANDAL MR. K AHMED	PP, ASSAM  PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 03/09/2020

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1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. R P SINGH	24-08-2020	To	20-09-2020
3)	MR. A CHAMUAH	24-08-2020	To	30-09-2020





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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Web:www.ghconline.gov.in

**[ For Thursday,3rd September 2020]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 9**

**[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 7 i.e. ORIGINAL COURT NO. 9.]**

**THIS BENCH WILL TAKE UP ITEM NOS.1 TO 10  
IN THE MORNING SESSION AND ITEM NOS. 11  
TO 22 IN THE AFTERNOON SESSION.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/2887/2020 FIXED	KIUTI NARZARY AND 25 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MR. R B GOHAIN	GA, ASSAM SC, BTC
2	WP(C)/3270/2020 FIXED	TABA TAGAR <b>Versus</b> THE STATE OF ARUNACHAL PRADESH AND 6 ORS.	MR G BAISHYA MR. M KHATANIAR MS. B BORA	GA, AP
3	WP(C)/3372/2020	CENT PLY <b>Versus</b> UNION OF INDIA AND 2 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST ASSTT.S.G.I.
4	WP(C)/3386/2020	M/S. BULLAND CEMENT PVT. LTD. <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST ASSTT.S.G.I.
<b>STAY MATTERS</b>				
5	WP(C)/2885/2020 (ADMISSION), FIXED	M/S GERAMARI GAON PANCHAYAT MEEN SAMABAY SAMITY LTD <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. D K SARMAH MS. A TALUKDAR	GA, ASSAM SC, AFDC
6	WP(C)/2286/2020 (ORDERS)	M/S. MATLEBUDDIN AHMED <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. D SAIKIA MR. B GOGOI MR. A PHUKAN MR A CHALIHA	MR. B D KONWAR SR. ADV. MR. B D GOSWAMI MR R KALITA MR B ISLAM
7	<b>WITH</b> WP(C)/2308/2020	M/S MATLEBUDDIN AHMED <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. D SAIKIA MR. B GOGOI MR. A PHUKAN MR A CHALIHA	MR. B D KONWAR SR. ADV. MR. B D GOSWAMI MR A KALITA MR B ISLAM
8	<b>WITH</b> WP(C)/2369/2020	M/S MATLEBUDDIN AHMED <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. D SAIKIA MR. B GOGOI MR. A PHUKAN MR A CHALIHA	SC, NHAI ASSTT.S.G.I.
<b>OTHER MATTERS</b>				

9	I.A.(Civil)/1317/2020 (IMPLEADMENT OF PARTY) in WP(C)/3068/2020 <b>WITH</b> WP(C)/3068/2020	BABUL BORDOLOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.  RATIA BORDOLOI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A SARMA MR B KAUSHIK MR. K KALITA  MR K P PATHAK MR. R BORA	GA, ASSAM  GA, ASSAM SC, TIWA AUTONOMOUS COUNCIL SC, S E C
10	WP(C)/2513/2020 (ADMISSION)	IMRAN HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. A ROSHID MS. M R DEVI	SC, PWD SC, FINANCE SC, REVENUE
11	Cont.Cas(C)/120/2020 (ORDERS), FIXED  <b>WITH</b>	SRI PRAFULLA SAIKIA @ PRAFULLA KR. SAIKIA <b>Versus</b> SRI ANAND PRAKASH TIWARI	MR. M P CHOUDHURY MR. S BATHARI	
12	Cont.Cas(C)/88/2020  <b>WITH</b>	SAMIR ROY <b>Versus</b> ANAND PRAKASH TIWARI	MR. M P CHOUDHURY MR. S BATHARI	MR. JYOTIRMOY ROY MR. S SARMA MR D DAS MR H M R HOQUE, SC ASTC MR H M R HOQUE, SC ASTC
13	Cont.Cas(C)/97/2020  <b>WITH</b>	ANISUL HAQUE @ ANISUL HAQUE <b>Versus</b> ANAND PRAKASH TIWARI	MR. M P CHOUDHURY MR. S BATHARI	MR. JYOTIRMOY ROY MR. S SARMA MR D DAS MR H M R HOQUE, SC ASTC
14	Cont.Cas(C)/99/2020  <b>WITH</b>	SRI PUNESWAR CHETIA <b>Versus</b> SRI ANAND PRAKASH TIWARI	MR. M P CHOUDHURY MR. S BATHARI	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR S SARMA MR D DAS MR H M R HOQUE SC, A S T C
15	Cont.Cas(C)/100/2020  <b>WITH</b>	MD. SAFIUR RAHMAN @ SAIFUR RAHMAN <b>Versus</b> ANAND PRAKASH TIWARI	MR. M P CHOUDHURY MR. S BATHARI	MR. S SARMA
16	Cont.Cas(C)/101/2020  <b>WITH</b>	PRAKASH SAIKIA <b>Versus</b> ANAND PRAKASH TIWARI	MR. M P CHOUDHURY MR. S BATHARI	MR. JYOTIRMOY ROY MR. S SARMA MR. S SARMA MR D DAS MR H M R HOQUE
17	Cont.Cas(C)/106/2020  <b>WITH</b>	USHA RANI DEVI <b>Versus</b> ANAND PRAKASH TIWARI	MR. M P CHOUDHURY MR. S BATHARI	MR. JYOTIRMOY ROY MR. S SARMA MR. S SARMA MR D DAS MR H M R HOQUE
18	Cont.Cas(C)/107/2020  <b>WITH</b>	TIKESWAR DEORI <b>Versus</b> ANAND PRAKASH TIWARI	MR. M P CHOUDHURY MR. S BATHARI	MR. JYOTIRMOY ROY MR. S SARMA MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE
19	Cont.Cas(C)/203/2020 (ORDERS), FIXED	BIREN CHANDRA BORA <b>Versus</b> PREETOM SAIKIA, IAS AND ANR.	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. D SAIKIA MR. N J KHATANIAN MR. A PHUKAN
20	I.A.(Civil)/1274/2020 (ORDERS), FIXED in WP(C)/3900/2017	SUREKHA BORO AND 193 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. P TALUKDAR MR. S UPADHAY	GA, ASSAM SC, WATER RESOURCE

**WITH**

WP(C)/3900/2017

RAFIQUL HUSSAIN and 3877 ORS.  
**Versus**  
THE STATE OF ASSAM and 5 ORS.

MR.B J TALUKDAR  
MS.N DAS  
MR.D K ROY

SC, WATER RESOURCE

**WITH**

I.A.(Civil)/1288/2020  
**in** WP(C)/3900/2017

JITU MONI NATH AND 6 ORS  
**Versus**  
THE STATE OF ASSAM and 5 ORS.

MR A N AHMED

SC, WATER RESOURCE  
JR. GA, ASSAM

**WITH**

21 WP(C)/4291/2018

ABHIJIT GOGOI AND 536 ORS.  
**Versus**  
THE STATE OF ASSAM AND 16 ORS.

MR D BARMAN  
MR. K H KHANDAKAR  
MS. A DEVI  
MR. K M HASSAN

GA, ASSAM  
MR. B GOSWAMI  
SC, WATER RESOURCE  
SC, FINANCE DEPTT.

22 WP(C)/6328/2018  
(HEARING), FIXED

SMTI SUMITRA DEWRY AND 60 ORS.  
**Versus**  
THE STATE OF ASSAM AND 10 ORS.

MRS A BUJARBARUAH  
MISS. A BARUAH

SC, ELEM. EDU  
GA, ASSAM  
SC, BTC  
SC, FINANCE DEPTT.

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LEAVE NOTE OF ADVOCATES FOR 03/09/2020

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1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. R P SINGH	24-08-2020	To	20-09-2020
3)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



## THE GAUHATI HIGH COURT AT GUWAHATI

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**[ For Thursday,3rd September 2020]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA  
HONOURABLE MR. JUSTICE MIR ALFAZ ALI**

**COURT NO: 10**

**[SPECIAL DIVISION BENCH**

**THIS BENCH WILL SIT IN VIRTUAL COURT  
NO.8 i.e. ORIGINAL COURT NO. 10.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
1	WP(C)/2893/2020 CAVT. NO.0398/2020	UNION OF INDIA AND 4 ORS <b>Versus</b> INDRA NATH SENGUPTA	MR. S C KEYAL (ASSTT.S.G.I.)	MR. S DUTTA MR G J SHARMA (FOR CAVEATOR)
2	WP(C)/3269/2020	SUKHABRATA SARKAR <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. R SARMA MS. S D SAIKIA MR. P M KALITA	MR. B C PATHAK(SC,CSB)
<b><u>ORDER NO STEPS</u></b>				
3	WP(C)/6093/2014	THE SECRETARY, STAFF SELECTION COMMISSION and ANR. <b>Versus</b> TRAILOKYA DAS and 2 ORS	C.G.C. MR.S CHAKRABORTY MR.H GUPTA	
<b><u>ADMISSION</u></b>				
4	WP(C)/6055/2016	SMTI HEMAPRAVA GOSWAMI <b>Versus</b> THE INDIAN OVERSEAS BANK and 3 ORS	MR. K K MAHANTA MR. M PATHAK MR. K SINGHA MS. P BARMAN MR. K M MAHANTA MR. D GOGOI	MR. A K PURKAYASTHA (R- 4) MR. P C GOSWAMI (R- 1,2,3) MR. S SHARMA(R-4) MS. P MAZUMDAR (R-4)
5	CRL.A(J)/58/2020	KULAI MURA @ KULEN <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM
6	CrI.A./176/2020	JAHANGIR ALOM AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR D TALUKDAR MR. K H KHANDAKAR MR. K M HASSAN	PP, ASSAM
<b><u>ORDERS</u></b>				
7	WP(C)/2518/2016	THE UNION OF INDIA <b>Versus</b> MD. SOHRAB ALI and 28 ORS	MR.S C KEYAL ASSTT.S.G.I.	MR. M KHAN(R-1-4) MRJ RAHMAN(R-1-4)
8	I.A.(CrI.)/694/2018 WITH LCR 6 FILES AND P.B.-2 in CrI.A./284/2018	SRI PRANAB DUTTA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MR N J DAS MR. P K DAS MR. A CHOUDHURY MR. R ALI MR. N MAHAJAN	MS B BHUYAN, ADDL.PP, ASSAM PP, ASSAM

**WITH**  
Crl.A./284/2018

SRI PRANAB DUTTA  
**Versus**  
THE STATE OF ASSAM AND ANR

MR. B K MAHAJAN  
MR N J DAS  
MR. P K DAS  
MR. A CHOUDHURY  
MR. R ALI  
MR. N MAHAJAN

PP, ASSAM

9 I.A.(Crl.)/887/2019  
WITH OFFICE NOTE AND LCR 5  
FILES  
**in** Crl.A./402/2019

MUSSADOR ALI @ MOSON MIYA  
**Versus**  
THE STATE OF ASSAM AND ANR

MR H R A CHOUDHURY  
G UDDIN  
MS. P A TALUKDAR  
MR N Y KONYAK

PP, ASSAM

**WITH**  
Crl.A./402/2019

MUSSADOR ALI @ MOSON MIYA  
**Versus**  
THE STATE OF ASSAM AND ANR

MR H R A CHOUDHURY  
G UDDIN  
MS. P A TALUKDAR  
MR N Y KONYAK

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 03/09/2020

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1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. R P SINGH	24-08-2020	To	20-09-2020
3)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Thursday,3rd September 2020]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA**

**COURT NO: 11**

**[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 9 i.e. ORIGINAL COURT NO. 11.]**

**THIS BENCH WILL TAKE UP ITEM NOS.1 TO 10  
IN THE MORNING SESSION AND ITEM NOS. 11  
TO 18 IN THE AFTERNOON SESSION.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
1	CRP/64/2020	DIPAK SAIKIA AND 2 ORS. <b>Versus</b> AMALA RANA	MR. N N JHA MR. J KHAN MR. M BERIA MR. K CHOUDHURY	
	<b>WITH</b> I.A.(Civil)/1373/2020 <b>in</b> CRP/64/2020	DIPAK SAIKIA AND 2 ORS. <b>Versus</b> AMALA RANA	MR. N N JHA MR. J KHAN MR. M BERIA MR. K CHOUDHURY	
2	CRP(I/O)/115/2020	RENUKA BORAH AND ANR. <b>Versus</b> SHARWAN KUMAR SONI	MR. M SARMA MS. S BARMAN MRS R DEKA	
<b><u>OTHER MATTERS</u></b>				
3	MFA/24/2020 CAVT. NO.0420/2020 (ADMISSION)	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> SMTI HASINA BEGUM AND ANR	MR. S K GOSWAMI MR. R SHARMA	MR S DAS FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/1304/2020 <b>in</b> MFA/24/2020	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> SMTI HASINA BEGUM AND ANR	MR. S K GOSWAMI MR. R SHARMA	MR S DAS FOR CAVEATOR
4	RFA/44/2020 (ADMISSION)	ATAB ALI <b>Versus</b> RAMJAN ALI	DR. B AHMED MR. N HAQUE MR. M HUSSAIN	
	<b>WITH</b> I.A.(Civil)/1284/2020 <b>in</b> RFA/44/2020	ATAB ALI <b>Versus</b> RAMJAN ALI	DR. B AHMED MR. N HAQUE MR. M HUSSAIN	
5	RFA/45/2020 (ADMISSION)	NILACHAL ASSOCIATE PVT. LTD. AND ANR <b>Versus</b> SMTI. APARAJITA BHUYAN AND ANR	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	
	<b>WITH</b> I.A.(Civil)/1301/2020 <b>in</b> RFA/45/2020	NILACHAL ASSOCIATE PVT. LTD. AND ANR <b>Versus</b> SMTI. APARAJITA BHUYAN AND ANR	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	

6	MACApp./185/2020 (ADMISSION)	KAMALA @ KOMOLA RONGHANGPI AND 2 ORS <b>Versus</b> UNITED INDIA INSURANCE COMPANY LIMITED AND 2 ORS (B)	MR. A R AGARWALA
7	MACApp./186/2020 (ADMISSION)	DAKHILA RABHA AND 3 ORS <b>Versus</b> NATIONAL INSURANCE COMPANY LIMITED AND 2 ORS	MR. A R AGARWALA
8	MACApp./187/2020 (ADMISSION)	SHAZIDA SULTANA AND 2 ORS <b>Versus</b> UNITED INDIA INSURANCE COMPANY LIMITED AND 4 ORS (F)	MR. A R AGARWALA
9	MACApp./188/2020 (ADMISSION)	UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> SMTI SANDRA MUSHAHARY @ CHANDRA MWSHAHARY AND 5 ORS	MS S MOCHAHARI MR SISHIR DUTTA MS. M CHOUDHURY
	<b>WITH</b> I.A.(Civil)/1282/2020 <b>in</b> MACApp./188/2020	UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> SMTI SANDRA MUSHAHARY @ CHANDRA MWSHAHARY AND 5 ORS	MS S MOCHAHARI MR SISHIR DUTTA MS. M CHOUDHURY
10	MACApp./189/2020 (ADMISSION)	THE ORIENTAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI KOMOLA DEVI CHETRY AND 2 ORS	MR. A DUTTA MRS. P M DUTTA
	<b>WITH</b> I.A.(Civil)/1293/2020 <b>in</b> MACApp./189/2020	THE ORIENTAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI KOMOLA DEVI CHETRY AND 2 ORS	MR. A DUTTA MRS. P M DUTTA
11	MACApp./191/2020 (ADMISSION)	JURI DAS AND 3 ORS <b>Versus</b> ORIENTAL INSURANCE COMPANY LIMITED AND 2 ORS (D)	MR. A R AGARWALA
12	RSA/86/2020 (FOR HEARING U/O XLI RULE II C.P.C.-126)	SMTI MAKAN BORA AND 3 ORS <b>Versus</b> SRI BASHAB JYOTI BORA AND 8 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BARUAH MR B S DEKA
	<b>WITH</b> I.A.(Civil)/1307/2020 <b>in</b> RSA/86/2020	SMTI MAKAN BORA AND 3 ORS <b>Versus</b> SRI BASHAB JYOTI BORA AND 8 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BARUAH MR B S DEKA
13	RSA/87/2020 (FOR HEARING U/O XLI RULE II C.P.C.-126)	ON DEATH OF SRI MADAN BHUMIJ HIS LEGAL HEIRS - MONI BHUMIJ AND 14 ORS. <b>Versus</b> KAILASH CH. PAREKH	MR. S D PURKAYASTHA MS. S PHUKAN
14	I.A.(Civil)/1251/2020 (ORDERS) <b>in</b> RSA/4788/2020	ON THE DEATH OF AKMAT ALI HIS HEIRS AND LEGAL REPRESENTATIVE RAMECHA KHATUN 2 RAMECHA BIB AND 4 ORS <b>Versus</b> MD. AZAD ALI SK AND 9 ORS	MR. K K DEY MR V K BAROOAH
	<b>WITH</b> RSA/4788/2020 (Filing Number)	ON THE DEATH OF AKMAT ALI HIS HEIRS AND LEGAL REPRESENTATIVES RAMECHA KHATUN AND 4 ORS <b>Versus</b> MD. AZAD ALI SK AND 9 ORS (E)	MR. K K BHATRA MR. R K BHATRA MR D BHUYAN
15	I.A.(Civil)/1280/2020 (ORDERS) <b>in</b> MACApp./5407/2020	NEW INDIA ASSURANCE COMPANY LIMITED <b>Versus</b> SRI NIRANJAN DEKA AND 2 ORS	MR. K K BHATRA MR. R K BHATRA MR D BHUYAN

	<b>WITH</b> MACApp./5407/2020 (Filing Number)	NEW INDIA ASSURANCE COMPANY LIMITED	
		<b>Versus</b> SRI NIRANJAN DEKA AND 2 ORS (E)	
16	I.A.(Civil)/1283/2020 (ORDERS) <b>in</b> RSA/5440/2020	SMTI MADHUMITA LASKAR	MR. S D PURKAYASTHA
	<b>WITH</b> RSA/5440/2020 (Filing Number)	<b>Versus</b> ALAL AHMED LASKAR AND 4 ORS	MS. S PHUKAN
17	I.A.(Civil)/1289/2020 (ORDERS) <b>in</b> MACApp./5402/2020	SMTI MADHUMITA LASKAR	
	<b>WITH</b> MACApp./5402/2020 (Filing Number)	<b>Versus</b> ALAL AHMED LASKAR AND 4 ORS (H)	
		NEW INDIA ASSURANCE COMPANY LIMITED	MR. K K BHATRA
		<b>Versus</b> SMTI SWAPNA SAIKIA AND 2 ORS	MR. R K BHATRA MR D BHUYAN
18	I.A.(Civil)/1302/2020 (ORDERS) <b>in</b> RFA/5172/2020	NEW INDIA ASSURANCE COMPANY LIMITED	
	<b>WITH</b> RFA/5172/2020 (Filing Number)	<b>Versus</b> SMTI SWAPNA SAIKIA AND 2 ORS (A)	
		MRS. SAMI AKHTARA BEGUM AND 3 ORS	S ALI
		<b>Versus</b> MD. ABDUL MATIN PRADHANI	MR. R BARUAH MR. A IKBAL
		MRS. SAMI AKHTARA BEGUM AND 3 ORS	
		<b>Versus</b> MD. ABDUL MATIN PRADHANI (H)	

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LEAVE NOTE OF ADVOCATES FOR 03/09/2020

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1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. R P SINGH	24-08-2020	To	20-09-2020
3)	MR. A CHAMUAH	24-08-2020	To	30-09-2020





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

### [ For Thursday,3rd September 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

COURT NO: 13

[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 10 i.e. ORIGINAL COURT NO. 13.]

THIS BENCH WILL TAKE UP ITEM NOS.1 TO 10  
IN THE MORNING SESSION AND ITEM NOS. 11  
TO 18 IN THE AFTERNOON SESSION.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>BAIL HEARING</u></b>				
1	AB/604/2020 FIXED	MD. NAZIM UDDIN <b>Versus</b> NARCOTICS CONTROL BUREAU	MR. B PATHAK MR. R THADANI MR. B HAZARIKA MR. V KUMAR	MR. L R MAZUMDER SC, NCB
2	AB/1301/2020 FIXED	ESHAAK HASDA <b>Versus</b> THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
3	AB/1338/2020 FIXED	AKKAS ALI <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR. H A AHMED	PP, ASSAM
<b><u>STAY MATTERS</u></b>				
4	Crl.Pet./63/2018 (ADMISSION), WITH OFFICE NOTE	MAZAHARUL ISLAM SIDDIQUE <b>Versus</b> THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MRS K SHARMA	MR. M GOGOI PP, ASSAM
5	Crl.Pet./424/2019 (ADMISSION), WITH LCR 1 FILE	HAFIZUR RAHMAN AND 3 ORS. <b>Versus</b> SELIMA KHATUN AND ANR.	MR. M U MAHMUD MS D BORGHAIN MS. K BARUAH MS. M SARMAH MR. M ALI MS M BORAH	MR F KHAN MS D BARUAH MS BISMITA BARMAN PP, ASSAM
6	Crl.Pet./799/2019 (ADMISSION)	AMARJYOLTI GOGOI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S BORTHAKUR MS. P BORAH	MR. R DEV PP, ASSAM
7	Crl.Pet./982/2019 (ADMISSION)	ANKESH CHANDRA AND ANR. <b>Versus</b> MAKAN SINGH RANA AND ANR.	DR. B U AHMED MR. N HAQUE MR. A K AZAD	MR. T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM
8	Crl.Pet./1134/2018 (ORDERS)	AKHIL GOGOI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N N B CHOUDHURY MR. S BORTHAKUR MR. J ABBAS	PP, ASSAM

### **OTHER MATTERS**

9	Crl.Pet./859/2018 (ADMISSION)	SHIVA GOGOI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR A C BORBORA MR M HALOI MRS R BEGUM MR. P KATAKEY	MR. K C DEKA (R2) MD A ALI (R2) MR. K BHATTACHARJEE (R2) MS B TALUKDAR (R2) PP, ASSAM MS. A GOGOI (R2)
10	Crl.Pet./376/2019 (ADMISSION), WITH LCR 1 FILE	SMTI. ANIMA DEBNATH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H DAS MR. P TELI	PP, ASSAM
11	I.A.(Crl.)/308/2018 (ORDERS), WITH LCR 6 FILES <b>in</b> Crl.A./128/2018 <b>WITH</b> Crl.A./128/2018	SATYA RAM DEKA <b>Versus</b> STATE OF ASSAM AND ANR	MR. B SINHA MR. U DAS	PP, ASSAM
12	I.A.(Crl.)/705/2018 (ORDERS), WITH LCR 5 FILES <b>in</b> Crl.A./287/2018 <b>WITH</b> Crl.A./287/2018	SATYA RAM DEKA <b>Versus</b> STATE OF ASSAM AND ANR	MR. B SINHA MR. U DAS	PP, ASSAM
12	I.A.(Crl.)/705/2018 (ORDERS), WITH LCR 5 FILES <b>in</b> Crl.A./287/2018 <b>WITH</b> Crl.A./287/2018	SRI SIKANDAR MUCHUWA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P KATAKI MRS R BEGUM	PP, ASSAM
13	I.A.(Crl.)/186/2019 (ORDERS), WITH LCR 6 FILES <b>in</b> Crl.A./97/2019 <b>WITH</b> Crl.A./97/2019	SRI SIKANDAR MUCHUWA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P KATAKI MRS R BEGUM	PP, ASSAM
13	I.A.(Crl.)/186/2019 (ORDERS), WITH LCR 6 FILES <b>in</b> Crl.A./97/2019 <b>WITH</b> Crl.A./97/2019	SHRI JAGANATH CHARAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR J PAYENG MR B C MUCHAHARY	PP, ASSAM
14	Crl.Pet./448/2019 (ORDERS), WITH OFFICE NOTE	SHRI JAGANATH CHARAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR J PAYENG MR B C MUCHAHARY	PP, ASSAM
14	Crl.Pet./448/2019 (ORDERS), WITH OFFICE NOTE	MD. AMINUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR D TALUKDAR MR P CHOUDHURY	PP, ASSAM
15	Crl.A./56/2020 (ORDERS), WITH OFFICE NOTE <b>WITH</b> I.A.(Crl.)/146/2020 <b>in</b> Crl.A./56/2020	GOLAP ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
15	Crl.A./56/2020 (ORDERS), WITH OFFICE NOTE <b>WITH</b> I.A.(Crl.)/146/2020 <b>in</b> Crl.A./56/2020	GOLAP ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
16	I.A.(Crl.)/116/2020 (ORDERS), WITH OFFICE NOTE, LCR 4 FILES <b>in</b> Crl.A./47/2020 <b>WITH</b> Crl.A./47/2020	HOLIRAM BORA @ BORAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B PHUKAN	PP, ASSAM
16	I.A.(Crl.)/116/2020 (ORDERS), WITH OFFICE NOTE, LCR 4 FILES <b>in</b> Crl.A./47/2020 <b>WITH</b> Crl.A./47/2020	HOLIRAM BORA @ BORAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B PHUKAN	PP, ASSAM
17	Crl.A./120/2020 (ORDERS), WITH OFFICE NOTE <b>WITH</b> I.A.(Crl.)/278/2020 <b>in</b> Crl.A./120/2020	MELASON MARAK <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. T DEURI MS B HAZARIKA	PP, ASSAM
17	Crl.A./120/2020 (ORDERS), WITH OFFICE NOTE <b>WITH</b> I.A.(Crl.)/278/2020 <b>in</b> Crl.A./120/2020	MELASON MARAK <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. T DEURI MS B HAZARIKA	PP, ASSAM
18	I.A.(Crl.)/125/2020 (ORDERS), WITH OFFICE NOTE <b>in</b> Crl.A./50/2020 <b>WITH</b> Crl.A./50/2020	SRI ARUP BAISHYA <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION	MR D K MISHRA MR. M MORE MR. P K SHARMA	SC, CBI
18	I.A.(Crl.)/125/2020 (ORDERS), WITH OFFICE NOTE <b>in</b> Crl.A./50/2020 <b>WITH</b> Crl.A./50/2020	SRI ARUP BAISHYA <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION	MR D K MISHRA MR. M MORE MR. P K SHARMA	SC, CBI

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LEAVE NOTE OF ADVOCATES FOR 03/09/2020

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|----|---------------|------------|----|------------|
| 1) | MS. S BHUYAN  | 17-06-2020 | To | 17-09-2020 |
| 2) | MR. R P SINGH | 24-08-2020 | To | 20-09-2020 |
| 3) | MR. A CHAMUAH | 24-08-2020 | To | 30-09-2020 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Thursday,3rd September 2020]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 16**

**[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 12 i.e. ORIGINAL COURT NO. 16.]**

**THIS BENCH WILL TAKE UP ITEM NOS.1 TO 15  
IN THE MORNING SESSION AND ITEM NOS. 16  
TO 53 IN THE AFTERNOON SESSION.]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
1 Cont.Cas(C)/316/2020	BISWAJIT CHAKRABORTY <b>Versus</b> PREETAM SAIKIA AND ANR.	MR. A DEKA	
2 Cont.Cas(C)/317/2020	JAYARANI BISWAS ALIAS JAYA KSHATRIYA <b>Versus</b> KUMAR SANJAY KRISHNA, IAS AND ANR	MR. P SARMAH MR. S UPADHAY	
3 Cont.Cas(C)/318/2020	SANATAN TALUKDAR AND 6 ORS. <b>Versus</b> PREETAM KR. SAIKIA AND ANR.	MR. R C SAIKIA MR S DAS	
4 Cont.Cas(C)/320/2020	JIBENDU DUTTA <b>Versus</b> PREETAM SAIKIA AND 2 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	
5 Cont.Cas(C)/321/2020	KANCHAN KUMAR ROY <b>Versus</b> PREETOM SAIKIA, IAS AND 2 ORS	MR. J DEKA	
6 Cont.Cas(C)/322/2020	ANWAR HUSSAIN AHMED <b>Versus</b> NARAYAN DAS AND ANR	MR. S ROY MR. M H LASKAR MR M HOSSAIN	
7 WP(C)/2894/2020 FIXED	JAHAR DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR R YADAV MS. M BHATTACHARJEE MR. A KABRA	MR. K N CHOUDHURY MR. R M DEKA MR. M DAS MS. M D BORA, SC (R-1) SC, AFDC
8 WP(C)/3100/2020 FIXED	DHARMENDRA KUMAR <b>Versus</b> UNION OF INDIA AND 3 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	ASSTT.S.G.I.
9 WP(C)/4348/2019	DHARMENDRA KUMAR <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. R MAZUMDAR MR H BEZBARUA MR. V KUMAR	MR. S S ROY ASSTT.S.G.I.
10 WP(C)/3134/2020	SULAV CH. BORAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. J SARMAH	SC, AG SC, IRRIGATION SC, FINANCE
11 WP(C)/3135/2020	ANJALA BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. J SARMAH	SC, FOREST

12	WP(C)/3136/2020	SOLEMAN ALI <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, APSC SC, APSC SC, HEALTH SC, FINANCE
13	WP(C)/3138/2020	SURANA MUCHAHARY AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. B RAHMAN	SC, FOREST
14	WP(C)/3139/2020	ASRAF ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A U CHOUDHURY MR. S ISLAM MS. A KAUSHAR	SC, HEALTH AND F W SC, NRHM
15	WP(C)/3146/2020	JYOTISH PATHAK <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. S BANIK MR H TALUKDAR SC, FINANCE	SC, SEC. EDU.
16	WP(C)/3147/2020	THANG KHAN TUANG HATZAW <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. K PAUL MR J P CHAUHAN MS. R VERMA	ASSTT.S.G.I.
17	WP(C)/3148/2020	ANKUR KALITA <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. U K DAS MS. B D SARMAH	ASSTT.S.G.I.
18	WP(C)/3150/2020	JOGESH CHANDRA DEKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K M HASSAN	MR. N UPADHAYAY SC, IRRIGATION
19	WP(C)/3151/2020	ALAKESH PATOWAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. M K BORAH	GA, ASSAM
20	WP(C)/3157/2020	SHRI ORGENGWRA BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR A DASGUPTA J U AHMED MR. R K MUSHAHARY MR S R NAWAZ	SC, P W D
<b>ORDERS</b>				
21	WP(C)/4391/2016 (ORDERS), WITH WP(C) 1199/17(D/O) & WP(C) 1089/17(D/O), FIXED <b>WITH</b>	RAM GUPTA <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN	C.G.C. MR.S K MEDHI MR.B DEKA ASSTT.S.G.I.
22	WP(C)/5033/2016 <b>WITH</b>	SURESH PRASAD SINGH <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.N BARUAH MR.T N SRINIVASAN	MR.M PHUKANCGC-R-1-4 ASSTT.S.G.I.
23	WP(C)/5071/2016 <b>WITH</b>	SATYA NARAYAN <b>Versus</b> THE UNION OF INDIA and 2 ORS	MR.N BARUAH MR.T N SRINIVASAN	MR. D C BORAH(C.G.S.C.,R-1-3) ASSTT.S.G.I.
24	WP(C)/7234/2016 <b>WITH</b>	KARAN SINGH <b>Versus</b> UNION OF INDIA and 2 ORS.	MR.N BARUA MR.T N SRINIVASAN	MRS. A GAYAN (C.G.C.) ASSTT.S.G.I.
25	WP(C)/7269/2016 <b>WITH</b>	NO. S/355752H HAV/ORL. DIGANTA BARMAN <b>Versus</b> THE UNION OF INDIA and 5 ORS.	MR.M MAHANTA MR. B PATHAK MR.M CHOUDHURY MR. R THADANI MR.P K MUNIR	ASSTT.S.G.I.
26	WP(C)/1082/2017 <b>WITH</b>	SHYAM BIHARI SINGH <b>Versus</b> THE UNION OF INDIA and 2 ORS.	MR.T N SRINIVASAN	ASSTT.S.G.I.
27	WP(C)/1083/2017 <b>WITH</b>	OM PRAKASH NO.G/184003L, <b>Versus</b> THE UNION OF INDIA and 2 ORS.	MR.T N SRINIVASAN	C.G.C. MR.K K PARASAR(R-1-3) ASSTT.S.G.I.
28	WP(C)/1087/2017 <b>WITH</b>	SHESH KANT SHARMA <b>Versus</b> THE UNION OF INDIA and 2 ORS.	MR.T N SRINIVASAN	C.G.C. MR.G PEGU ASSTT.S.G.I.

29	<b>WITH</b> WP(C)/1088/2017	NAWAL KISHORE THAKUR <b>Versus</b> THE UNION OF INDIA and 2 ORS.	MR.T N SRINIVASAN	C.G.C. MS.H TERANGPI ASSTT.S.G.I.
30	<b>WITH</b> WP(C)/1145/2017	ABANTI SINGHA <b>Versus</b> UNION OF INDIA and 2 ORS.	MS.S BORA	C.G.C. MS.R DEVI ASSTT.S.G.I.
31	<b>WITH</b> WP(C)/1421/2017	NO. G/56702L PRODIP KUMAR HALOI <b>Versus</b> THE UNION OF INDIA and 2 ORS.	MS.R R RAJKUMARI MR.A AHMED MS.D GOSWAMI	C.G.C. MR.S S ROY(R- 1-3) ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/2365/2017 <b>in</b> WP(C)/1421/2017	THE UNION OF INDIA <b>Versus</b> NO. G/56702L PRODIP KUMAR HALOI	C.G.C. MR.S S ROY(R- 1-3)	MS.R R RAJKUMARI MR.A AHMED MS.D GOSWAMI
32	<b>WITH</b> WP(C)/3051/2017	JALALUDDIN KHAN <b>Versus</b> THE UNION OF INDIA and 2 ORS.	MR.N BARUAH MR.T N SRINIVASAN	ASSTT.S.G.I.
33	<b>WITH</b> WP(C)/3680/2017	DAYAL SINGH BISHT <b>Versus</b> UNION OF INDIA and 2 ORS	MS.S BORA	C.G.C. MR.S P CHOUDHURY ASSTT.S.G.I.
34	<b>WITH</b> WP(C)/5483/2017	PRANAB KUMAR KALITA <b>Versus</b> THE UNION OF INDIA and 2 ORS.	MS. S BORA	MRS. A GAYAN (C.G.C.) MRS. A GAYAN (C.G.C.) ASSTT.S.G.I.
35	<b>WITH</b> WP(C)/5774/2017	SUNIL KUMAR SHAHI <b>Versus</b> THE UNION OF INDIA and 2 ORS.	MS U DAS MR.R MAZUMDAR MRSP RAI MRU SARMA MR.H BEZBARUAH	C.G.C. MR.M PHUKAN(R- 1-3) ASSTT.S.G.I.
36	<b>WITH</b> WP(C)/5776/2017	SUSHIL GOHAIN <b>Versus</b> THE UNION OF INDIA and 2 ORS.	MS U DAS MR.R MAZUMDAR MRSP RAI MRU SARMA MR.H BEZBARUAH	C.G.C. MR.M PHUKAN(R- 1-3) ASSTT.S.G.I.
37	<b>WITH</b> WP(C)/5875/2017	NO. G/3600164W HAV/GD RAJEN SINGH PALIYAL <b>Versus</b> THE UNION OF INDIA and 2 ORS.	MS U DAS MR.R MAZUMDAR MR SP RAI MR U SARMA MR.H BEZBARUAH	C.G.C. MR. D C BORAH(R- 1-3) ASSTT.S.G.I.
38	<b>WITH</b> WP(C)/6184/2017	ASFAQUE AHMED SIDDIQUE <b>Versus</b> THE UNION OF INDIA and ORS	MS.S BORA	C.G.C. MR.K K PARASAR(R- 1-3) ASSTT.S.G.I.
39	<b>WITH</b> WP(C)/6256/2017	JEEWAN SINGH <b>Versus</b> THE UNION OF INDIA and 2 ORS	MS.S BORA	MRS. A GAYAN (C.G.C.) MRS. A GAYAN (C.G.C.) ASSTT.S.G.I.
40	<b>WITH</b> WP(C)/6649/2017	LALLAN YADAV <b>Versus</b> THE UNION OF INDIA and 2 ORS.	MS. S BORA MS. D BHUYAN	MRS. A GAYAN (C.G.C.) MRS. A GAYAN (C.G.C.) ASSTT.S.G.I.
41	<b>WITH</b> WP(C)/6674/2017	MOHAN DEV <b>Versus</b> THE UNION OF INDIA and 2 ORS	MS.S BORA	C.G.C. MR. D C BORAH(R- 2&3) ASSTT.S.G.I.
42	<b>WITH</b> WP(C)/6688/2017	YAMUNA SINGH <b>Versus</b> THE UNION OF INDIA and 2 ORS.	MS. S BORA MR. D BHUYAN	C.G.C. MR. K K PARASAR R- 1-3 ASSTT.S.G.I.

43	<b>WITH</b> WP(C)/7783/2017	NO.M/371073 P HAV/NA DILWAR SINGH CHAUHAN <b>Versus</b> THE UNION OF INDIA and 3 ORS	MS U DAS MR.R MAZUMDAR MRSP RAI MR M BEZBARUAH MRU SARMA	MRS. A GAYAN (C.G.C.) MRS. A GAYAN (C.G.C.) ASSTT.S.G.I.
44	<b>WITH</b> WP(C)/381/2018	RAMESH CHANDER <b>Versus</b> UNION OF INDIA	MS. S BORO MS. N CHAKRABORTY	MR. S K MEDHI ASSTT.S.G.I.
45	<b>WITH</b> WP(C)/2644/2018	DALIP SINGH AND 2 ORS <b>Versus</b> UNION OF INDIA AND 2 ORS	MS. S BORA MS. N CHAKRABORTY	MS. B SARMA ASSTT.S.G.I.
46	<b>WITH</b> WP(C)/1017/2019	SUNDER SINGH YADAV <b>Versus</b> UNION OF INDIA AND 2 ORS.	MS. S BORA MS. N CHAKRABORTY	MR. K K PARASAR (C.G.C., R1-R3) ASSTT.S.G.I.
<b><u>STAY MATTERS</u></b>				
47	I.A.(Civil)/1308/2020 (STAY-VACATING), FIXED <b>in</b> WP(C)/3070/2020 <b>WITH</b> WP(C)/3070/2020	DEEPAK KUMAR GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. N BARMAN	MR. N BARMAN
48	WP(C)/1995/2020 (ORDER-NO-STEP)	RAM SEVAK KURMI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. T J MAHANTA MR D KALITA	GA, ASSAM MR. S K GOSWAMI(R4) MR G CHOUDHURY MR A KALITA, SC, AIDC MR. N BARMAN (R4)
49	WP(C)/3164/2020 (ORDERS), WITH CAVT. 433/20, FIXED	KATAHGURI MEEN SAMABAY SAMITY LIMITED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. S B CHOUDHURY	GA, ASSAM SC, AG SC, IWT
49	WP(C)/3164/2020 (ORDERS), WITH CAVT. 433/20, FIXED	KATAHGURI MEEN SAMABAY SAMITY LIMITED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R K BORAH MR. R PHUKAN	GA, ASSAM MR. S BANIK
<b><u>OTHER MATTERS</u></b>				
50	WP(C)/4517/2017 (ADMISSION)	SATYAJIT CHOUDHURY <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.M KALITA MR.J HATIMURIA	MR.R P KAKOTI(Sr. Adv.)(R- 2&3) MR.S SUTRADHARR- 2and3 SC, IIT
51	WP(C)/8720/2018 (ADMISSION), FIXED	SMT. BANTI GOGOI PEGU <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR R K MOUR MR. R DUBEY MR P DAS MS. A B KAYASTHA	GA, ASSAM SC, EXCISE DEPTT.
52	WP(C)/2774/2020 (ADMISSION), FIXED	ANUPAMA BUJOR BARUAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	DR. B AHMED MR. N HAQUE MR. A K AZAD	MR. S K TALUKDAR MR H BEZBARUA SC, IRRIGATION
53	WP(C)/5001/2018 (HEARING), FIXED	SRI RAMPRASAD BHUMIJ (HD CONSTABLE), <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. R C DAS MR S C DAS MR P BURAGOHAIN	MR. S C KEYAL ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 03/09/2020

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1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. R P SINGH	24-08-2020	To	20-09-2020
3)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Thursday,3rd September 2020]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 18**

**[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 13 i.e. ORIGINAL COURT NO. 18.]**

**THIS BENCH WILL TAKE UP ITEM NOS.1 TO 10  
IN THE MORNING SESSION AND ITEM NOS. 11  
TO 23 IN THE AFTERNOON SESSION.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>BAIL HEARING (BA)</u></b>				
1	Bail Appln./1637/2020 FIXED	HIMANGSHU AGARWAL <b>Versus</b> THE STATE OF ASSAM	MR. S K JAIN MR. S PAUL	PP, ASSAM
<b><u>STAY MATTERS</u></b>				
2	Crl.Pet./573/2015 (ORDERS NO STEPS), WITH LCR 4 FILES	MD. JEHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.T J MAHANTA MR.P P DUTTA MR.A BHATTACHARYA	PP, ASSAM
3	Tr.P.(Crl.)/7/2018 (ADMISSION)	AHADUL AHMED LASKAR <b>Versus</b> ISMOT ARA BEGUM MAZUMDAR	MR. M H RAJBARBHUIYAN MS. S RASUL MS. R CHETRI	MR. A Y CHOUDHURY MR. N H LASKAR MR. T A CHOUDHURY
<b>WITH</b>				
4	Crl.Rev.P./169/2019	ISMOT ARA BEGUM MAZUMDER <b>Versus</b> AHADUL AHMED LASKAR AND 4 ORS.	MR. A Y CHOUDHURY MR. N H LASKAR MR. T A CHOUDHURY	MR. A H M R CHOUDHURY
5	Tr.P.(Crl.)/28/2019 (ADMISSION)	HANNA YASMIN SHAIOD <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. P KATAKI MRS R BEGUM MR D KALITA	MR. K SARMA MR. D DAS MR. B J TALUKDAR PP, ASSAM
<b>WITH</b>				
6	Tr.P.(Crl.)/26/2019	TOFIKUR RAHMAN BORAH AND 7 ORS. <b>Versus</b> HANNA YESMIN SHAIOD	MR. K SARMA MR. D DAS MR. B J TALUKDAR	MR. P KATAKI MRS R BEGUM MRS. M D BORUAH
7	Crl.Pet./307/2013 (ORDERS)	ROHINI GOGOI and ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P K GOGOI MR. B BURAGOHAIN MR. J P KACHARI	MR I AHMED (R2) MD M RAHMAN (R2) PP, ASSAM
8	Crl.Rev.P./525/2014 (ORDERS), WITH OFFICE NOTE AND LCR 1 FILE	GIREN @ GIRIN DAS <b>Versus</b> THE STATE OF ASSAM AND AND	MR.M K SHARMA	MR.T C DAS(R- 2) MR.P SARMA(R- 2) PP, ASSAM MR.S KHAN(R- 2)
9	Crl.Pet./711/2015 (ORDERS), WITH OFFICE NOTE	ARVIND GOEL and 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S KHAN	PP, ASSAM
10	Tr.P.(Crl.)/11/2020 (ORDERS)	SMTI. PAPIYA PALIT DEY <b>Versus</b> SUBRATA DEY AND 3 ORS.	MR. M AHMED	
<b><u>OTHER MATTERS</u></b>				



11	Crl.Rev.P./158/2012 (ADMISSION), WITH LCR 2 FILES	BADAL SARMA <b>Versus</b> UJJALA SARMA	MR.K SARMA MD.A HUSSAIN MR.D DAS MR.K M SARMA	MR.S C BISWAS MR.B CHOUDHURY MR. E AHMED MS.A DAS
12	Crl.Pet./237/2015 (ADMISSION), WITH LCR 4 FILES	MD. RAYESUL ANAM @ RAYAZUL and 8 ORS. <b>Versus</b> THE STATE OF ASSAM and ANR	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED	PP, ASSAM
<b>WITH</b>				
13	Crl.Pet./1022/2014	SAHABUDDIN AHMED @ HAQUE and 6 ORS <b>Versus</b> THE STATE OF ASSAM	MR.B B NARZARI MR.S CHAUHAN MR.A R SHOME	PP, ASSAM
14	Crl.Pet./587/2015 (ADMISSION)	TOPESH RANJAN BHOWMIK <b>Versus</b> THE STATE OF ASSAM AND ANR	MS.S BHUYAN MR.B D KONWAR MR.R KALITA MR.R SALOI MRS.J M KONWAR	MS.S JAHAN(R-1) PP, ASSAM ADDL PP,ASSAM
15	Crl.Pet./35/2011 (ORDERS)	PRADEEP KHANDELWAL and ANR. <b>Versus</b> THE STATE OF ASSAM	MR.M SARMA MD.A KHAN MR.N G KUNDU MR.P K R CHOUDHURY	PP, ASSAM
16	Crl.A./218/2012 (ORDERS), WITH LCR 5 FILES	BIR BAHADUR THAPA and ANR <b>Versus</b> THE STATE OF ASSAM	MR.P J SAIKIA MR.K BARUAH MR.R S MISHRA	PP, ASSAM
17	Crl.A./237/2012 (ORDERS), WITH LCR 5 FILES	ANOWAR HUSSAIN, <b>Versus</b> THE STATE OF ASSAM,	MR. M A SHEIKH MS.A BEGUM MD.M H CHOUDHURY	PP, ASSAM
18	Crl.A./238/2012 (ORDERS), WITH LCR 3 FILES	BAPU RAM BASA <b>Versus</b> THE STATE OF ASSAM	MR.P SARMAH MR.R SARMA MR.K PATHAK MS.T R KALITA MR.J GOGOI	PP, ASSAM
19	Crl.Rev.P./507/2012 (ORDERS), WITH LCR 1 FILE	DILIP KR. DAS <b>Versus</b> STATE OF ASSAM and ANR.	MR.P KATAKI MR.D K BAGCHI	MR.A K BHUYAN MS.I KRISHNATRAIYA MS.B BHUYAN MR.M K DAS MS.P PATHAK PP, ASSAM
20	Crl.Pet./878/2014 (ORDERS), WITH OFFICE NOTE	MD. SAIDUR RAHMAN and 2 ORS <b>Versus</b> MD. SOFIAL JAMAL and ANR.	MR.B HUSSAIN MR.P B MAZUMDER MS.H CHOUDHURY	PP, ASSAM
21	Crl.Rev.P./342/2015 (ORDERS)	DEBAJIT BORAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.S SARMA MR.R HAZARIKA MR.J ROY MR.C CHAKRABORTY	PP, ASSAM
<b>WITH</b>				
	I.A./1606/2015 <b>in</b> Crl.Rev.P./342/2015	DEBAJIT BORAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.S SARMA MR.R HAZARIKA MR.J ROY MR.C CHAKRABORTY	PP, ASSAM
22	Crl.Pet./1034/2015 (ORDERS), WITH LCR 2 FILES	PRABIR BISWAS and 3 ORS <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.G N SAHEWALLA MR.S BANIK MS.M MAHANTA	PP, ASSAM
<b>WITH</b>				
23	WP(C)/804/2016	ANANDA BISWAS NAMASUDRA and 24 ORS. <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR. S P ROY MR. K RAJBONGSHI MS. A TALUKDAR MS. B BAISHYA MR A K RAI MR. R P N SINGH	MR. G N SAHEWALLA(R- 4-7) GA, ASSAM MR. S BANIK(R- 4-7) MS. B SARMA(R- 4-7)
<b>WITH</b>				
	I.A.(Civil)/776/2019 <b>in</b> WP(C)/804/2016	NATIONAL BOARDS LIMITED <b>Versus</b> ANANDA BISWAS (NAMASUDRA) AND 31 ORS		MR. S P ROY MR. A TALUKDAR MR. R P N SINGH MR A K RAI

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LEAVE NOTE OF ADVOCATES FOR 03/09/2020

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|----|---------------|------------|----|------------|
| 1) | MS. S BHUYAN  | 17-06-2020 | To | 17-09-2020 |
| 2) | MR. R P SINGH | 24-08-2020 | To | 20-09-2020 |
| 3) | MR. A CHAMUAH | 24-08-2020 | To | 30-09-2020 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Thursday,3rd September 2020]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 19**

**[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 14 i.e. ORIGINAL COURT NO. 19.]**

**THIS BENCH WILL TAKE UP ITEM NOS.1 TO 10  
IN THE MORNING SESSION AND ITEM NOS. 11  
TO 18 IN THE AFTERNOON SESSION.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>ADMISSION</u></b>				
1	WP(C)/3056/2017	M/S. NEW TECH STEEL and ALLOYS PVT. LTD. <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MS.N HAWELIA MS.N GOGOI MS.N BORDOLOI MR.M L GOPE	SC, FINANCE & TAXATION
2	WP(C)/3333/2017	M/S. NEW TECH STEEL and ALLOYS PVT. LTD. <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MSM L GOPE MS.N HAWELIA MS.N GOGOI MS.N BORDOLOI	SC, FINANCE & TAXATION
3	WP(C)/6138/2017	M/S ATANU GANGULY AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MS.N HAWELIA MS.N GOGOI MS.N MECH MS.N BORDOLOI MR.M L GOPE	SC, FINANCE and TAXATION MR.S C KEYAL MR.B GOGOI MR. B SARMA SC, CENTRAL EXCISE SC, RAILWAY
4	WP(C)/6314/2017	M/S VA TECH WABAG LTD. <b>Versus</b> THE STATE OF ASSAM and 2 ORS	DR. ASHOK SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH	SC, FINANCE & TAXATION
5	WP(C)/7214/2017	M/S. PURBANCHAL CEMENT LTD. <b>Versus</b> THE UNION OF INDIA and 5 ORS.	MSM L GOPE MS.N HAWELIA MS.N GOGOI MS.N MECH MS.N BORDOLOI	MR. B SARMA SC, CENTRAL EXCISE CUSTOMS
<b><u>BAIL HEARING</u></b>				
6	AB/1689/2020 FIXED	SALIM UDDIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS ANNA K P	PP, ASSAM
<b><u>STAY MATTERS</u></b>				
7	Crl.Rev.P./315/2018 (ADMISSION)	SRI SURAJIT BOSE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R P HAZARIKA MR G SAIKIA MR. A RAJKHOWA	MD A ALI (R2) MR. K BHATTACHARJEE (R2) MR. O K SHRESTHA (R2) MS B TALUKDAR (R2) PP, ASSAM

8	Crl.Rev.P./449/2019 (ADMISSION), WITH LCR 4 FILES	KHANINDRA BARUAH AND ANR. <b>Versus</b> ARUP BARUAH AND ANR.	MR. M MORE MR. N D SARMA MR. P K SHARMA	MR. D CHAKRABARTY PP, ASSAM
9	Crl.Rev.P./228/2012 (ORDERS), WITH LCR 1 FILE	ADITYA DAS <b>Versus</b> STATE OF ASSAM	MR.T H HAZARIKA MR.M CHETIA MR.L P NATH MR.B DAIMARI	PP, ASSAM
10	Crl.Rev.P./283/2018 (ORDERS)	DHIRAJ DEKA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M DAS MR. B D DEKA MR. M P CHOUDHURY	PP, ASSAM
11	Crl.Rev.P./458/2019 (ORDERS)	BUBUL DAS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R SARMA MS. S D SAIKIA MR. P M KALITA MR P C MAZUMDAR	PP, ASSAM
12	Crl.Rev.P./108/2020 (ORDERS), WITH LCR 1 FILE	FAKAR UDDIN CHOWDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M K CHOUDHURY MRS. L N CHOUDHURY MR M H CHOUDHURY MR. V ACHUMI	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A AHMED MR. I U CHOWDHURY PP, ASSAM
<b><u>OTHER MATTERS</u></b>				
13	Crl.Rev.P./329/2018 (ORDERS NO STEPS)	SRI AMIT KUMAR BHARGAVA <b>Versus</b> SMTI. REKHA BHARGAVA	MR. N C DAS MR. R SARMA MS. S D SAIKIA MS B DEVI MR P C MAZUMDAR	
14	Crl.Rev.P./130/2020 (ORDERS NO STEPS)	NILIMA DAS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/320/2020 <b>in</b> Crl.Rev.P./130/2020	NILIMA DAS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
15	Crl.Rev.P./496/2019 (ADMISSION), WITH LCR 4 FILES	M/S. AYUSHI ENTERPRISE <b>Versus</b> M/S. HOMTEK INDIA SNACKS MANUFACTURING CO. AND ANR.	MR. K BHATTACHARJEE MS B TALUKDAR	MR. N SHARMA MS A UPADHAYA PP, ASSAM
16	I.A.(Crl.)/63/2019 (ORDERS) <b>in</b> Crl.Rev.P./531/2019	M/S NUMEN ENTERPRISE PVT. LTD. <b>Versus</b> M/S AMRIT KUMAR PATEL AND SONS (HUF) AND 2 ORS	MR. P BORA MRS. M C DUTTA MR. A CHETIA	
	<b>WITH</b> Crl.Rev.P./531/2019 (Filing Number)	M/S. NUMEN ENTERPRISE PVT. LTD. <b>Versus</b> M/S. AMRIT KUMAR PATEL AND SONS (HUF) AND 2 ORS. (G)		
17	I.A.(Crl.)/136/2019 (ORDERS) <b>in</b> Crl.Rev.P./1037/2019	IQBAL HUSSAIN LASKAR <b>Versus</b> AYAZ UDDIN HAZARI AND ANR.	MR. S D PURKAYASTHA	MR. A H M R CHOUDHURY (R1) PP, ASSAM
	<b>WITH</b> Crl.Rev.P./1037/2019 (Filing Number)	IQBAL HUSSAIN LASKAR <b>Versus</b> AYAZ UDDIN HAZARI AND ANR. (D)		
18	I.A.(Crl.)/470/2019 (ORDERS) <b>in</b> Crl.Rev.P./5083/2019	ARJOOARA BEGUM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR D K BORDOLOI	MR. H A AHMED MS. M DAS PP, ASSAM
	<b>WITH</b> Crl.Rev.P./5083/2019 (Filing Number)	ARJOOARA BEGUM <b>Versus</b> THE STATE OF ASSAM AND ANR. (D)		

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LEAVE NOTE OF ADVOCATES FOR 03/09/2020

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|----|---------------|------------|----|------------|
| 1) | MS. S BHUYAN  | 17-06-2020 | To | 17-09-2020 |
| 2) | MR. R P SINGH | 24-08-2020 | To | 20-09-2020 |
| 3) | MR. A CHAMUAH | 24-08-2020 | To | 30-09-2020 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Thursday,3rd September 2020]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 20**

**[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 15 i.e. ORIGINAL COURT NO. 20.**

**THIS BENCH WILL TAKE UP ITEM NOS.1 TO 15  
IN THE MORNING SESSION AND ITEM NOS. 16  
TO 28 IN THE AFTERNOON SESSION.]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
1 WP(C)/3160/2020	MD. WAZED ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. M K BORAH	SC, PNRD
2 WP(C)/3161/2020	BIPUL CH BARUAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S BANIK MR H TALUKDAR	SC, PWD ROAD SC, APSC
3 WP(C)/3162/2020	M/S SHIV STEEL INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. O P BHATI MR. P SARMA	SC, INDUSTRIES AND COMMERCE
4 WP(C)/3165/2020	SHRIMATI MONIKA PAYENG <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. R P HAZARIKA	SC, PWD
5 WP(C)/3180/2020	DHARANI ALIAS DHARANIDHAR BORDOLOI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR H DAS	SC, AG SC, IRRIGATION
6 WP(C)/3181/2020	PRAHLAD CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. B PURKAYASTHA MR A B DEY MR. S SUTRADHAR	SC, SEC. EDU.
7 WP(C)/3186/2020	KRISHNA PADA SAHA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M U MAHMUD MR. M ALI	GA, ASSAM
8 WP(C)/3189/2020	THE ASSAM STATE CO-OPERATIVE AGRICULTURE AND RURAL DEVELOPMENT BANK EMPLOYEES UNION <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. K PUJARI	GA, ASSAM SC, FINANCE
9 WP(C)/3191/2020	GAJEN NARZARY AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. K BORUAH MR. K ROY MR. M ALOM	GA, ASSAM SC, BTC SC, REVENUE
10 WP(C)/3193/2020	TAYABUR RAHMAN LASKAR <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MS B DEVI MR. N PHUKAN	ASSTT.S.G.I. SC, AGRI. DEPARTMENT

**BAIL HEARING**

11	AB/846/2020 FIXED	KAMAKHYA PRASAD SARMAH <b>Versus</b> THE STATE OF ASSAM	MR. M DUTTA MR U ROY	PP, ASSAM
12	AB/1549/2020 FIXED	BHABENDRA NATH DEKA <b>Versus</b> THE STATE OF ASSAM	MR. A D CHOUDHURY	PP, ASSAM
13	AB/1814/2020 FIXED	RAJESH KANTI PAUL @ RAJESH PAUL <b>Versus</b> THE STATE OF ASSAM	MR. A UDDIN MS. A KAUSHAR MR S ISLAM	PP, ASSAM
14	AB/1832/2020 FIXED	JIAUUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. T DEURI MR. K BASUMATARY	PP, ASSAM
15	AB/1884/2020 FIXED	MAYAN KHAN AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A R SIKDAR MD A ALI	PP, ASSAM
<b><u>STAY MATTERS</u></b>				
16	CrI.Pet./200/2019 (ADMISSION)	NABASISH CHAKRABORTY AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N J KHATANIAR MR. R R Gogoi	MR. A BHATTACHARYA (R2) MS. K MALAKAR (R2) MS. M BARUAH (R2) MR. A BHATTACHARJEE (R2) PP, ASSAM MS. K TALUKDAR (R2)
	<b>WITH</b> I.A.(CrI.)/305/2019 <b>in</b> CrI.Pet./200/2019	TUSHARKANA BANERJEE <b>Versus</b> NABASISH CHAKRABORTY AND 3 ORS	MR. N J KHATANIAR MR. P MAHANTA	MR. R R Gogoi PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/336/2019 <b>in</b> CrI.Pet./200/2019	PARTHA SARATHI BANERJEE <b>Versus</b> NABASISH CHAKRABORTY AND 2 ORS	MR. A BHATTACHARYA MR. A BHATTACHARJEE MS. K TALUKDAR	MR. N J KHATANIAR PP, ASSAM
17	CrI.Pet./1392/2019 (ADMISSION)	SMTI GUNJITA AHUJA AND 3 ORS. <b>Versus</b> VIKASH AHUJA	MR. R DE MS. D DEVI	MR DEBA KUMAR DAS MR. N K KALITA MR D DEKA
18	CrI.Pet./1430/2019 (ADMISSION)	ANJAN JYOTI BAISHYA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. S DEKA MS. C CHOUDHURY	MR N N UPADHYAYA MR. B B KAKATI PP, ASSAM
19	CrI.Pet./1342/2019 (ORDERS)	M/S. INDUSVIVA HEALTH SCIENCES PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	PP, ASSAM
20	CrI.Pet./178/2020 (ORDERS)	MD. KHALID @ BAHADUR KHAN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P K GARODIA	PP, ASSAM
21	CrI.Pet./197/2020 (ORDERS)	MD. KHALID @ BAHADUR KHAN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P K GARODIA	PP, ASSAM
<b><u>OTHER MATTERS</u></b>				
22	CrI.Pet./607/2018 (ADMISSION), WITH LCR 1 FILE	SANOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR I U CHOUDHURY MR. A AHMED	MR. N N B CHOUDHURY (R2) MR. N SARKAR (R2) MR. M DEWAN (R2) PP, ASSAM
23	CrI.Pet./64/2019 (ADMISSION)	SHARIFUDDIN AHMED @ SHARIFUDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR A ALI MS. M KHATUN	MS. A DAS (R2) MS. D SHARMA (R2) PP, ASSAM
24	CrI.Pet./166/2019 (ADMISSION)	NEW BHARAT PHARMACEUTICALS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S AGARWAL	MR P CHOUDHURY MS B GOSWAMI PP, ASSAM MR M K ROY
25	CrI.Pet./185/2019 (ADMISSION), WITH LCR 2 FILES	HITENDRA SAUD <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B K DAS MS. P DAS	MS KEWI (R2) PP, ASSAM

26	Crl.Pet./282/2017 (ORDERS)	AMINUR HOQUE <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.P K ROYCHOUDHURY MR.S U AHMED MRA HAWARI	MR.J AHMED(R-4) MS.M BHATTACHARJEE(R-2) MR. B HALDAR MRA KUNDU(R-2) MR G BHARADWAJ MS.S R SAIKIAR-4 MS.M AHMED(R-4) MS.J TAMULI(R-2) PP, ASSAM MR.R ALAM(R-4)
<b>WITH</b>				
I.A.(Crl.)/289/2017				
<b>in</b> Crl.Pet./282/2017				
27	Crl.Pet./747/2018 (ORDERS), WITH OFFICE NOTE	AMINUR HOQUE <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.P K ROYCHOUDHURY MR.S U AHMED MRA HAWARI	PP, ASSAM
28	Crl.Pet./167/2020 (ORDERS)	AKIB AMEIN HUSSAIN AND ANR. <b>Versus</b> PUTUL KHAN SAIJUDDIN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P J SAIKIA MS. R GOGOI MS D DUTTA DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR. M HUSSAIN	PP, ASSAM

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1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
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3)	MR. A CHAMUAH	24-08-2020	To	30-09-2020